

Minorities Commission's Recommendation for Compensation to Victims of Communal Riots

4156. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Minorities Commission has recommended to Government to pass appropriate legislation and formulate schemes for giving compensations to victims of communal riots;

(b) if so, the details of such report or recommendation; and

(c) Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The Minorities Commission have recommended that adequate monetary assistance should be given to the victims of communal riots to enable them to rebuild their houses/shops burnt or looted during the riots, and to the victims who are killed as a result of the injuries during the riots. The families of those whose earning members are killed should also be given adequate monetary assistance to enable them to maintain themselves and in addition employment should be provided to one member of each of the affected families.

(c) With a view to providing immediate relief to the victims of communal riots, a scheme is under consideration of the Government to speed up the process of rehabilitation of the victims. The Scheme proposes, inter alia, sanction of grants of reasonable amounts and arrangements for grant of loan from the nationalised banks to enable them to start their vocation afresh. This Scheme which also includes adoption of certain communal rouble-prone areas by some nationalised banks, is under consideration of the Government.

Recruitment rules for JCB Photo Litho Press

4157. SHRI RAM PYARE PANIKA: Will the Minister of FINANCE be pleased to refer to the reply given to part (a) of Unstarred Question No. 9834 on the 10th May, 1978, regarding the Recruitment Rules for the JCB Photo-Litho Press which have been taken and framed on the pattern of Government of India Press and state:

(a) whether the Electricians appointed under these Rules have requested to the authorities to upgrade their pay scale at par with the pay scales of Electricians of Government of India Press; and

(b) if so, whether any decision has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVAJI V. PATIL): (a) Yes, Sir. One such representation has been received.

(b) The representation is being examined.

Badanala Medium Irrigation Projects in Orissa

4158. SHRI GIRDHAR GOMANGO: Will the Minister of PLANNING be pleased to state:

(a) whether his Ministry have received proposals for the Badanala Medium Irrigation Project in Orissa from the Ministry of Irrigation;

(b) if so, whether that project has been considered by the Advisory Committee of the Planning Commission; and

(c) if not yet, does his Ministry propose to expedite the matter, so that the long delayed Badanala Project of Orissa which comes under Tribal sub-plan area of that State is cleared for inclusion in State plan?

THE MINISTER OF PLANNING & LABOUR (SHRI NARAYAN DATTA TIWARI): (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

हिन्दी टाइपराइटरों के "प्रोटोटाइप" का उत्पादन

4159. श्री जयपाल सिंह कश्यप: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को हिन्दी टाइप-राइटरों का प्रोटोटाइप बनाने के लिए कोई प्रस्ताव प्राप्त हुआ है; और

(ख) यदि हां, तो इस बारे में विलम्ब के क्या कारण हैं?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): (क) जी नहीं। हिन्दी टाइप-राइटर देश में पिछले कई वर्षों से बन रहे हैं।

(ख) प्रश्न नहीं उठता।